

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA

Unstarred Question No. 2397
Answered on Monday, December 18, 2023/Agrahayana 27, 1945 (Saka)

NABARD Scheme

†2397. SHRI SANJAY JADHAV:
SHRI VINAYAK RAUT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received proposals from States including Maharashtra for improvement of rural roads under NABARD scheme in the year 2022-23;
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to improve rural roads under NABARD scheme by its own discretion;
- (d) the number of proposed roads for each district;
- (e) if not, the reasons therefor;
- (f) whether the Government proposes to improve condition of roads in Ratnagiri-Sindhudurg and Parbhani Parliamentary Constituencies under NABARD scheme;
- (g) if so, the details thereof;
- (h) if not, the reasons therefor;
- (i) the time-limit for implementation of the project; and
- (j) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (c): The details of proposals for rural roads received by NABARD in the year 2022-23 under Rural Infrastructure Development Fund (RIDF) are given in Annexure I.

(d) & (e): NABARD allocates funds based on set of parameters to States/institutions from out of total allocation received from RBI. NABARD does not make any district-wise allocation under RIDF.

(f) to (h): The details of projects sanctioned by NABARD under RIDF in 2022-23 for rural roads in Ratnagiri, Sindhudurg and Parbhani districts are placed in Annexure II.

(i) & (j): The implementation is spread over 2-5 years.
